

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. (IB) 1367 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURASAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 08.05.2018

NAME OF THE PARTIES: Dalmia Cement Ltd

Vs

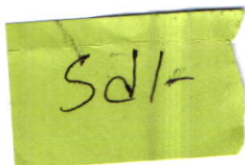
Hiranandani Palace Gardens

Insolvency and Bankruptcy Code, 2016

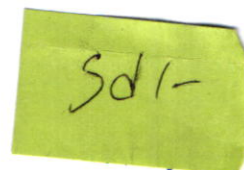
**ORDER**

12. CP (IB)-1367(MB)/2017

At request of the professional appearing on behalf of the Petitioner, list this matter on  
15.6.2018.



**RAVIKUMAR DURASAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)